

**Central Administrative Tribunal
Principal Bench**

OA No.4741/2015

New Delhi, this the 16th day of February, 2016

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Shri Gautam Mathur, Age 23 years,
S/o Shri Devender Kumar,
R/o House No.337, Village Mohammadpur Majri,
Post Office Karala,
Delhi-110081.

...applicant

(By Advocate : Shri R.K. Shukla)

Versus

1. Union of India,
Through its Secretary,
Department of Personnel & Training,
Ministry of Personnel,
Public Grievance and Pensions, Govt. of India,
North Block,
New Delhi.
2. Staff Selection Commission,
(Headquarter),
Through its Secretary,
Department of Personnel & Training,
Block No.12, CGO Complex,
Lodhi Road, New Delhi.

...respondents.

(By Advocate : Shri Hanu Bhaskar)

ORDER (ORAL)

Mr. A.K. Bhardwaj, Member (J) :-

As prayed by the learned counsel for applicant, the OA is dismissed as withdrawn, with liberty to approach the appropriate forum. No costs.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

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